

19-A

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1165/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017


NAME OF THE PARTIES:

NAC Infrastructure Equipment Limited
V/s.

DBM Geotechnics & Constructions Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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19.	R.N. Ghosh alw Dushyant Kumar, Neha Mehta i/b Themis Legal Zacarius Joseph i/b Khaitan & Co. alw Yogi Joshi	Advocate Advocate	 Neha Mehta.
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ORDER

CP No.1165/I&BP/NCLT/MB/MAH/2017

For having the Petitioner reported that Settlement is likely to happen, list
this matter on 1.8.2017 for Settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)